

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2011 &
IA-61 of 2011

Dated : 4th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Shaunak J. Thacker
Mr. D.J. Kakalia, Mr. Bhavesh P,
Ms. Gunjan Jayakar & Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan with
Ms. A. Maitra for R.1
Mr. Vikas Singh Sr. Adv.
Ms. Deepa chawan
Mr. Samir Malik & Mr. Varun Pathak for R-2
Mrs. Asha Gopalan Nair for
State of Maharashtra

ORDER

Heard in part. List the matter for further hearing on
05.07.2011 at 12.00 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS